

ITEM NO.11
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36935/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

ANUJ KUMAR ETC. ETC.

Respondent(s)

Date : 26-11-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ajay Vikram Singh, AOR

For Respondent(s)

Ms. Anu Gupta, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Respondent Nos.1 and 3 have filed counter affidavit.

As per office report, Ld. Counsel for the petitioner has not furnished the fresh and complete address of respondent Nos.2 and 4. Ld. Counsel for the petitioner submits that she has filed affidavit of service through e-filing in respect of the said respondents. Registry to verify and process accordingly.

Await original record from the High Court and Trial Court. D.O. letter be issued.

List again on 7.1.2021.

ANIL LAXMAN PANSARE
Registrar